

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/2055/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 19th May, 2020.

Sub:- **Restricted holiday.**

Ref:- Letter No.DJK./ 2911, dtd. 16.05.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 22.05.2020 along with permission to leave the head quarter from the evening of 21.05.2020 till the evening of 25.05.2020, subject to adherence to lockdown rules. The senior most Addl. District & Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/2056/1 dated 19.5.2020
Copy to.

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)